

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3097
TO BE ANSWERED ON 5.12.2016**

WAGE CEILING

**3097. SHRI ANTO ANTONY:
PROF. SAUGATA ROY:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to increase the wage ceiling under Employees' Provident Fund and Miscellaneous Provision (EPF & MP) Act;**
- (b) if so, the details thereof;**
- (c) whether the Employees' Provident Fund Organisation (EPFO) has submitted any representation to the Government in this regard; and**
- (d) if so, the details thereof and the response of the Government thereto?**

ANSWER

**MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (d): A proposal for increase in the wage ceiling from Rs.15,000/- per month to Rs. 25,000/- per month for coverage under the Employees' Provident Funds & Miscellaneous Provisions Act, 1952 has been submitted by Employees' Provident Fund Organization (EPFO). No decision in this regard has been taken.
